

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

Appeal No. 291/2017

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2018.**

**NAME OF THE COMPANY: Pr. Commissioner of Income Tax, Delhi-6 Vs. ROC in the matter of M/s M R Automobiles Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 252(1) & 252(3)**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**For the Appellant: Mr. Zoheb Hussain, Sr. Standing Counsel for IT Dept.**

**For the Respondent: Mr. Manish Raj, Company Prosecutor, ROC, Delhi**

**ORDER**

Appeal is reserved for orders.

Report, if any, of the ROC be filed within two days.

-S-d-1

**(Deepa Krishan)**  
**Member (T)**

-S-d-1

**(Ina Malhotra)**  
**Member (J)**